GOVERNMENT OF INDIA MINISTRY OF COAL RAJYA SABHA UNSTARRED QUESTION No.2433 TO BE ANSWERED ON 08.08.2022

Tariff on coal import

2433. SHRI PARIMAL NATHWANI:

Will the Minister of COAL be pleased to state:

- (a) the details of the coal imported in the last three years;
- (b) the tariff charged on coal import in the last three years;
- (c) whether Government proposes to reduce the tariffs charged on coal import to tackle the coal shortage in the country; and
- (d) if so, the details thereof and if not, the reasons therefor;

Answer

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a): The details of imported coal during last three years are given below:-

Year	Import of coal (MT)
2019-20	248.54
2020-21	215.25
2021-22	208.93

(b): The import duty on coal in the last three years is given below:

	2020-21	2021-22	2022-23 (w.e.f. 22 nd
			May, 2022)
Import duty on Coal	2.5%	1%BCD and 1.5%	NIL
		AIDC	

(c)&(d): Central Government has, with effect from 22nd May, 2022 reduced import duty on Anthracite/pulverized coal injection (PCI) coal and Coking Coal from 2.5% to Nil.
